NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1071/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2018

NAME OF THE PARTIES:

Safilo India Pvt. Ltd.

V/s.

Rockym Optimor Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

PULKIT SHARMA Advocate

Jos the

Jos For MANDAL PARTNERS Petitioner

(under instructions of the client - confirming balance received as ber Horbke NCLI'S Bider.)

CP 1071/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representative from the side of the Petitioner is present.
- 2. The matter was listed only to confirm that the rest of the amount is received by the Petitioner as promised by the Respondent Debtor.

3. Statement has been made that the amount has been paid and Pathan & intla down

4. Disposed of accordingly.

Sd/-

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

Date: 09.01.2018

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M.K. SHRAWAT

Member (Judicial)